

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 4257
ANSWERED ON - 01/04/2026

AGREEMENTS ON MAINTENANCE AND DEFECT LIABILITY

4257. SHRI SANT BALBIR SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government, through its implementing agency NHAI, requires contractors to sign written agreements specifying the maintenance responsibility and defect liability period after the construction of National Highways;

(b) if so, the details of the standard duration of maintenance or defect liability period provided in such contracts for newly constructed highways;

(c) whether contractors are legally bound to repair any damage or deterioration occurring within this stipulated period and the penalties imposed for failure to do so; and

(d) whether any contractor has been penalized, blacklisted or issued notices for failing to maintain highways during the specified maintenance period?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) There is provision of Defect Liability Period (DLP) in the Contract / Concession Agreement (CA) of the respective Contractors / Concessionaires to maintain the National Highways (NH) post construction / concession Period.

The Concession period of projects including maintenance in Build-Operate-Transfer (BOT) mode is 15 to 30 years and generally 15 years in case of Hybrid Annuity Model (HAM) projects. Further, in case of Engineering Procurement & Construction (EPC) Projects, the provision of DLP is for 05 Years for bituminous pavement and 10 Years for concrete pavement.

For Toll-Operate-Transfer (TOT) and InvIT projects, concession period including maintenance is for 20 to 30 years. Concession period for projects on Operate, Maintain and Transfer (OMT) projects is generally 9 years.

For the remaining NHs stretches where DLP period had ended or is not under any concession period of BOT / HAM / TOT / Infrastructure Investment Trust (InvIT) project, maintenance works are being undertaken through Performance Based Maintenance Contract (PBMC) mode for a period of 5 or 7 Years or Short-Term Maintenance Contract (STMC) mode for a period of 1-2 years.

(c) & (d) Remedial work to repair or reconstruct damages during construction or in the DLP is the responsibility of the Contractor / Concessionaire at their own cost as per provisions of contract agreement except in those cases where the Contract Agreement has been terminated, in which case the securities provided are forfeited. Actions against defaulting agencies have been taken as per the provisions of the Contract / Concession Agreement in cases of deficiencies / damages, such as termination of contract agreement, levying of penalties / liquidated damages, debarment / blacklisting, declaring as non-performers, etc. The list of cases where the Contractors/Concessionaires, etc. against whom the actions are initiated in last 3 years is annexed.

ANNEXURE

ANNEXURE REFERED TO IN REPLY TO PART (c) and (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 4257 TO BE ANSWERED ON 01ST APRIL, 2026 ASKED BY SHRI SANT BALBIR SINGH REGARDING AGREEMENTS ON MAINTENANCE AND DEFECT LIABILITY.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
Arunachal Pradesh	1	Permanent solution to Slip Zones on Papu – Yupia – Hoj – Potin section of NH-713A & NH-13 at Km 31.000 (Hoj Market), Km 38.300 (Yabi Village), Km 39.000 (Waterfall), Km 39.700 (Appa Crusher) and Km 40.300 (Crusher Point) in the state of Arunachal Pradesh	2024	RE wall Collapsed	Rectification of defective work initiated by the Contractor. Penalty of 5% of contract value imposed on Contractor.
Andhra Pradesh	2	Six-laning of Vijayawada bypass from Chinna Autupalli (Design Ch.0+000) to Gollapudi (Design Ch. 30+000) in Vijayawada – Gundugolanu Section of NH-16 in the State of Andhra Pradesh under Bharatmala Pariyojana on Hybrid Annuity Mode	2024	Defects in the construction of RE wall.	Concessionaire commenced the rectification work based on recommendation /suggestion of RE wall Expert. Rs.10,99,235/- was recovered as damages from Concessionaire.
	3	6 laning of existing 4-lane road from Kalaparru (Design Km 1050.680) to Chinna Avutupalli (Design Km 1076.480) of NH-5 including 6-lane	2025	Defects in the construction of RE wall.	Contractor rectified defects at his own cost. Show-cause notices issued to Contractor as per Contractual provisions.

		Hanuman Junction Bypass from (Existing Km 1055.680 to Km 1060.800) (Design Ch.0.000 to Ch.6.720) (Total Design Length: 27.40 Km) in the State of Andhra Pradesh under NHDP Phase-V under Bharatmala Pariyojana on EPC Mode (Package-2)			
Bihar	4	Four Laning of Simaria-Khagaria Section of NH-31 from Km. 206.050 to Km. 266.282 (Design Chainage) and (Existing Chainage Km. 209.945 to Km. 270.000 of NH-31) in the State of Bihar on EPC Mode	2023	Issues reported by CRRI in quality of Concrete of superstructure in bridge at Km 264.946	Repair works taken up by Contractor as recommended in CRRI report
	5	Varanasi - Mohania (GTRIP/5; Package - IV A): 4L of existing 2L section from km. 65 to km. 317 of NH-2 in UP and Bihar on NH-2	2023	Major deficiencies in structural elements	Damages of INR 25 Cr imposed on Contractor
	6	Chhapra-Hajipur Section of NH-19 (New NH-31)	2023	Falling of concrete from the deck slab of Major Bridge at km 145+280 and Falling of Concrete from the Deck Slab of ROB at Ch 157+860.	Project Manager & Bridge Engineer of the Concessionaire were suspended. Reconstruction completed by concessionaire at their own cost.
	7	Umagaon-Saharsa	2024	A girder collapsed during construction.	Chief Project Manager & Engineer (Launching)

		PKG-IV (Kosi Bridge & approach Road)			of Contractor suspended.
Chhattisgarh	8	4-Laning of Simga-Sargaon Section of NH-200 (New NH-130) from Km 48+580 to Km 91+026	2024	Cracks in Cement Concrete Panels	Rectifications initiated at cost of EPC Contractor.
	9	Rehabilitation & Upgradation 2-lane with paved shoulders configuration of Bilaspur Urdawal section in km 241.553 to 312.60 = 71.0476 km (Masanielala to Rengapali) on NH 200 (New NH 49) (Package-III)(Borai river MNB at km 217.358)	2025	Damage in slab of Minor bridge	The work is in Defect Liability Period and taken up by Contractor at his own cost.
Haryana	10	Flyover and underpass at Hero Honda Chowk NH 48	2024	Some portion of deck slab fallen down with bituminous surface (MCW-01) on RHS at Ch. 36+350	Arbitration notice issued to Contractor for recovery of damages. Process of Rectification and repair works initiated.
	11	Delhi-Vadodara Expressway Pkg. 2	2024	Rutting	Authority has imposed damages amounting to Rs.48,61,243/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.

	12	Delhi-Vadodara Expressway Pkg. 3	2024	Rutting	Authority has imposed damages amounting to Rs. 42,95,049/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
Gujarat	13	Sanchore-Santalpur Package-4	2025	Ruts, cracks and surface deformation/ Distress was observed recently after rains in June month 2025, severe rutting at some locations.	Penalty of ₹2.8 crore has been imposed on the Contractor along with a recommendation for debarment up to one year or until successful rectification, whichever is later. Contractor has taken up repair/restoration works. The Project Director of NHAI was suspended.
Jharkhand	14	Four Laning of Mahulia-Baharagora- JH/WB Border Section of NH- 33 (from Km.277+ 500 to Km.333+500) & NH-06 (from Km.199+200 to Km.183+587) (Length of 71.61Km)	2024	Cracked PQC panels, Potholes	Rs. 1.55 Cr penalty imposed on Contractor.

		in the State of Jharkhand on EPC Pattern under NHDP Phase –III.			
Karnataka	15	Two/Four Laning of BRT Tiger Reserve Boundary to Bengalore Section of NH-948	2025	Km 337+670 to Km337+680 RE Block of length 10 mts collapsed	Concessionaire has taken up repair/restoration works as per recommendation of report submitted by IISC Bangalore.
	16	Four laning of Goa-Karnataka Border to Kundapur section of NH-66 (formerly NH-17) from Km. 93.700 to Km. 283.300 in the State of Karnataka	2024	Incident of collapse of three spans of Kaali Bridge. Inadequate slope stability works.	Contractor debarred for 1 month on Aug 2024.
Kerala	17	NH Connectivity to ICTT at Vallarpdam from Kalamassery to Vallarpadam NH 966A	2025	Distress in pile foundation was observed at Bridge no. 07 & 08 Ch. 7+960 and Ch. 9+067 (BHS)	Penalty of Rs. 30.74 Cr was imposed on Contractor
	18	Kodugallur to Edappally NH 66	2025	Damages in the pile foundation Ch. 398+400 and 398+989 (RHS) Sub-standard work (Minor Bridge works, backfill material for RS Wall, Poor safety precautions, delayed grouting of girders, bulging of bearing) or poor quality (Defective RE Panels)	Concessionaire debarred for 1 year. Rectification works taken up at cost of contractor.
	19	Chengala-Neeleshwaram Section	2025		Authority has suspended the Concessionaire and

	of NH-66		Soil nailing collapsed incident occurred at Ch. 58+035 to Ch. 58+100 (RHS) on 16.06.2025 with no casualties.	its promoter from future bidding for 01-month period. Debarment also issued to Concessionaire. Senior Bridge Engineer of AE removed from site.
20	Neeleshwaram-Thaliparambha Section of NH-66	2025	Unprotected soil slip in the cut section with debris deposition on carriageways.	Rectification work carried out and traffic restored with precautionary barricading in median portion.
21	NHAI - Six laning from start of Valanchery bypass to Kappirikkad section of NH - 66 (old NH-17) from Design Ch. 298+500 (Ex. km 304.250) to Design Chainage 335+850 (Ex. km 349.260) in the state of Kerala on Hybrid Annuity Mode under Bharatmala Pariyojana	2025	RE wall collapsed	Debarment of Contractor and Independent Engineering firm from participating in ongoing/future bidding for 01 month period or completion of investigation by the expert Committee whichever is later.
22	Thuravoor-paravoor	2025	Collapse of 4 PSC Girders during constructions	Penalty of Rs. 15.35 Lakhs imposed. Bridge Engineer & Team Leader of AE were Terminated.
23	Six Laning of Start of Kollam Bypass to Kadambattukonam from Km.486+000 to Km.517+800 of NH-47 (New NH-66) in the State of Kerala on Hybrid Annuity Mode under	2025	Failure/Collapse of scaffolding of Minor Bridge (under construction) at Km.Ch. 497+370(RHS)	Penalty of Rs. 9.55 lakhs imposed on Concessionaire
24	Hybrid Annuity Mode under	2025	Failure of RE Wall Ch. 504+400 to	Rectification initiated by

		BharatmalaPariyojna		504+500(LHS)	Concessionaire.
	25	6L Elevated Corridor along with development of existing 4 lane road at ground level from Aroor to Thuravoor Thekku section of NH 66	2025	Toppling of two PSC girders at span P-202-P-203 Failure on part of AE to review efficacy of material being used in launching and not ensuring application of approved launching scheme.	Contractor and AE debarred from future bidding for 1 month.
	26	Azhiyur-Vengalam	2024	Soil nailing collapse At Km:191(LHS) and Km:193(RHS)	Rectification initiated by Concessionaire.
	27	Ramanattukara-Valanchery	2025	Defects in RE wall	Rectification works initiated by Contractor at his own cost.
	28	Thaliparamba-Muzhapilangadu	2026	Retaining wall sliding and defects in ground improvement works.	Damaged portion dismantled and rectification works initiated by Concessionaire.
Madhya Pradesh	29	4-laning of Bhopal-Bioara section of NH-46	2025	Premature failure of pavement.	Penalty of Rs. 119 Cr imposed on Contractor. Rectification work initiated at the cost of Contractor.
Maharashtra	30	Balance work for 4-laning of Panvel to Indapur section from km.0.0 to km.42.3 of NH-66 - EPC	2024	Panel cracking, poor riding quality, bumps, poor diversions etc.	Contractor has taken up rectification works.
	31	Mehkar-Ajispur Road	2024	Cracked panels	The Performance BG of Contractor is forfeited. Process initiated for rectification of damages.

32	Bhokar-Sarsam	2024	Cracked panels	Contractor has initiated actions for rectification of damages.
33	Sillod-Fardapur	2024	Cracked panels	Contractor has initiated actions for rectification of damages.
34	Rehabilitation and upgradation & NH-66 (Erstwhile NH-17) from km 241+300 to 281+300 (Arawali to Kante Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2025	Depression & cracks in PQC	Contractor has initiated actions for rectification of damages.
35	Rehabilitation & Upgradation of NH-66 (Old NH17) from Km 281+300 to Km 332+200 (Kante to Waked section) to four lanes in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2024	PQC cracks and settlement.	Contractor has replaced cracked panels.
36	Rehabilitation and up-gradation of NH-66 (Old NH-17) from km 332/200 to km 367/200 (Watul to Talgaon Section) to four lanes in the State of Maharashtra under NHDP-IV on EPC Mode.	2024	Full depth Cracks in PQC	Contractor has initiated actions for rectification of damages.

	37	Rehabilitatyion & upgradation for Talere Gaganbawada Kolhapur Road (NH-166G) stretches start from Ch. 6/00 Km. to Ch. 11/00 Km. and Ch. 19/300 Km. (Start of Karul Ghat) to 35/300 Km. (End of Gaganbawada) of NH-166G to 2 lane paved shoulder/2 lane configuration lane, length 21.00 Km. in the state of Maharashtra on EPC Mode.	2025	Cracks in PQC	Contractor has initiated actions for rectification of damages.
	38	Rehabilitation and Upgradation to Two lanes with paved shoulder from Karad to Tasgaon NH 266 from Km. 0/00 to 58/830 in the State of Maharashtra on EPC mode	2024	Cracked panels	Rectification of damages taken up at risk and cost of Contractor.
	39	Upgradation to two lane with paved shoulder from Salaikhurd to Tiroda Km 120/100 to 163/200 (Design Km 44/00 to 87/00) of NH 753 on EPC Mode in the state of Maharashtra	2024	Post construction defects are observed in the Rigid Pavement i.e. formation of Longitudinal & Lateral cracks, Opening of Central Joints, Settlement of Panels etc.	IIT Bombay has been appointed for Technical Investigation of defects and suggestion of remedial measures.
Rajasthan	40	Delhi Vadodara Expressway NE-4 Pkg.06	2024	Rutting, Raincuts, potholes & settlement	Penalty imposed on each contractor amounting to Rs. 50 Lakhs for non-rectification of defects in the stipulated time frame as per provision of

				contract agreement.
41	Delhi Vadodara Expressway NE-4 Pkg.07	2024		
42	Delhi Vadodara Expressway NE-4 Pkg.08	2024		
43	Delhi Vadodara Expressway NE-4 Pkg.09	2024		
44	Construction of 6-lane access-controlled Greenfield highway from km 28+70 to Km. 53+0 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana -Phase-I (AJ/SR-Package-2)	2024	Deficiencies in riding quality and settlement at some locations observed	(i) Damage of Rs. 50.00 Lakhs imposed upon the Contractor. (ii) Two key personnel of Authority Engineer team were terminated due to poor supervision.
45	Construction of 6-lane access controlled Greenfield highway from km 53+000 to Km. 88+000 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana-Phase-I (AJ/SR-Package-3)	2024	Failure of the nose structure while launching of 83 mtr single span truss bridge	Penalty of Rs. 1.00 Cr. imposed and warning for debarment action for any future instances upon the Contractor was issued. Debarment of fabrication team and Designer team issued for the period of 02 years in NHAI works. Penalty of Rs. 20 Lakhs and warning for debarment action for any future instances upon the

				Authority Engineer. Debarment of Senior bridge Engineer deployed by the Authority Engineer issued for a period of 2 years in NHAI works.
46	Delhi-Vadodara Expressway Pkg. 4	2024	Rutting & settlement of approach	Damages amounting to Rs. 1.06 Cr. imposed for delayed maintenance. Also, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
47	Delhi-Vadodara Expressway Pkg. 5	2024	Rutting, settlement of approach & bulging of RE wall	Damages amounting to Rs. 88.32 lakhs imposed for delayed maintenance. Bulging of RE wall has been rectified as per suggestions of CRRIL. Majority of the rutting has been rectified. Further, in addition to above, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
48	Delhi-Vadodara Greenfield Alignment (NH-148N) (Pkg-16) (Ch. 427.300 to Ch.452.420) [Major bridge over Takli river near Nayagaon Jageer village to Rajasthan/MP Border]	2024	Stretch is operational w.e.f. 30.11.2023 and at some locations the settlements observed in approaches of structure	EPC Contractor has rectified damages. R

	49	Construction of proposed 2-lane ROB and its approaches in lieu of existing level crossing no. C-64 at km. 172.990 on Jodhpur–Ajmer Road on NH-65 in District Nagaur Rajasthan	2024	Post-completion, structural defects have been observed in the deck slab of the ROB due to honeycombing caused by poor workmanship.	Contract has been terminated. Debarment of contractor taken up. Bid for rectification works invited.
	50	4-laning of Sethiyathope - Cholpauram section from Km 65.960 to Km 116.440	2025	The RE wall blocks portion of the A2 (Thanjavur) side approach (LHS side) have been disconnected from the geo grid and fallen down.	The rectification work completed by the Concessionaire at their own cost.
	51	4-laning of Thanjavur - Trichy section from Km 80.000 to Km 136.490	2023	The RE wall panel portion of the A1 (Thanjavur) side approach (LHS side) have been disconnected from the geo grid and fallen down.	Based on report of Expert Committee, restoration work using soil nailing completed by Contractor.
Uttar Pradesh	52	Construction of 4 lane green field highway from km 35.00 to 49.155 of NH-731A with paved shoulder on Hybrid Annuity Mode in the State of Uttar Pradesh.	2025	Cracks observed over DBM due to percolation of rain water in some stretches.	The project is under construction, the repair and rectification work taken up by the concessionaire at its own cost.
	53	Lucknow Ring Road Pkg-3A	2024	Cracks in PQC Panel in length of 2.886 Km.	Contractor has initiated process for rectification of damages.

Uttar Pradesh & Uttarakhand	54	4L of Haridwar-Nagina section of NH-74	2023	PQC panel cracks	Contractor has initiated process for rectification of damages.
Uttarakhand	55	Construction, Operation and Maintenance of 2-Lane Bi- Directional Silkyara Bend Barkot Tunnel with escape passage including approaches on Dharasu–Yamunotri section between Ch. 25.400 Km and Ch. 51.000 Km falling along NH-134 (OLD NH-94) in the state of Uttarakhand	2023	Collapse at cavity in under construction Silkyara Tunnel.	Rectification measures taken up by the EPC contractors at its own cost. Actions as per the Investigation Committee Report initiated.
West Bengal	56	Construction of 4-Laning of Puruliya Bypass Section from Km. 84.030 to Km. 94.345 of NH-32 (length 10.315 Km) in the State of West Bengal on EPC Mode	2025	Cracks have developed in the newly constructed PQC.	i) Rectification works initiated by Contractor. Amount of Rs. 20.00 Lakh withheld from Contractor's bill. ii) Key personal of AE has been debarred for a period of one year.
	57	Four laning with paved shoulders of NH-6 from Chichra to Kharagpur Km 185.150 to Km 134.400 including rehabilitation of existing four lane from Km 134.400 to Km 129.600 in the state of West Bengal	2023	Cracks in PQC panels	Rectification works completed at cost of EPC Contractor.

58	Four laning of Berhampore – Farakka Section of NH-12 (old NH-34)	2024	Failure of membrane pad of Pot – PTFE bearing on P2 of Ahiron Bridge (Ch. 257+440 LHS MJB-truss). Also, a level difference up to 90mm had been observed between expansion joint of deck-I and deck-II along with missing of some anchoring bolts of connecting gusset plates.	Rs. 26.19 lacs penalty imposed on Concessionaire. Rectification work completed.
59	Four laning of Farakka – Raiganj Section of NH-12 (old NH-34)	2024	Crack at the bottom of the deck slab at km 325+060 of the Mahananda Bridge (LHS). The crack was located under the fast lane between span P1 & P2 (PSC Girder). At RHS Pier 4 of MJB at 325+223, piles are exposed and heavy reinforcement were exposed. Exposed reinforcement were corroded.	Rectification work initiated by Concessionaire.
60	Four laning of Berhampore – Farakka Section of NH-12 (old NH-34)	2025	Rutting, Potholes, Cracks	Rectification initiated by Concessionaire at his own cost.

	61	Six Laning of National Corridor NH-19 from Palsit to Dankuni (up to NH-6 Connector) from km 588.870 to km 652.700 in the state of West Bengal under Bharatmala Pariyojana to be executed on BOT (Toll) basis.	2026	Collapse of RE Wall	Toll has been suspended. 2 key personnel of IE and Concessionaire suspended.
Odisha	62	Chandikhole-Bhadrak Section of NH-16	2023	<p>1. Faulty Design in Bridge at km. 96+326:</p> <p>2. Bridge at km. 79+614:</p> <p>The span A1-P1 had dislodged from the pier P2 due to breaking of the cantilever</p> <p>Portion of the pier cap and had fallen on the ground.</p> <p>Appearance of wide cracks (up to 3-4mm) in the pier cap on grid "P2".</p> <p>Damages of deck slab and girders of the dislodged span.</p>	<p>1. For Faulty Design at Km 96+326, penalty imposed of Rs.30 Lakhs on the Concessionaire and Rs.5 Lakhs on the Independent Engineer. Team Leader of IE and Key Personnel of Concessionaire suspended.</p> <p>2. For Bridge at km. 79+614: Penalty of Rs.5 crore imposed on the Contractor and Penalty of Rs.20 lakh imposed on the Supervision Consultant.</p> <p>Debarment of DPR Consultant for 1 year.</p> <p>The cost of entire remedial measures / reconstruction recovered from the Concessionaire.</p>

Assam	63	Construction of 6-lane Standalone Flyovers at Bongaigaon, Chapaguri, Pathsala, Simgluri Chowk and Baihata Junctions on stretches of NH-31 & NH-31C [new NH-27 (EW)] in the State of Assam under Bharatmala Pariyojana on EPC basis	2024	Falling of one PSC Girder at Baihata Flyover (Span P1-P2), resulting in the death of one person.	Penalty imposed on Contractor. Contractor debarred for 4 months.
Meghalaya	64	Two Lane with paved shoulders configuration in Jowai-Meghalaya Assam Border Section of NH - 44 from Km 69.200 to Km 173.200 (design Ch 171.455) in the state of Meghalaya	2025	Slippage of Bituminous concrete for a length of approximate 10-15 mtrs	Penalty of Rs. 20,00,000/- imposed on Contractor and rectification work carried out by Contractor at his own cost.
Delhi	65	Construction of Dwarka Expressway Package-1, from Shiv Murti Intersection at Km 20 of NH-8 till road under Bridge (RUB) near Dwarka Sector-21(From Km - 0.600 to 5.300) in the state of Delhi on EPC mode	2023	P8-P9 of flyover part of Shiv Murti interchange on Dwarka Expressway toppled.	Remedial measures completed by Contractor.
Andaman & Nicobar Islands	66	Rehabilitation of km 181.00 to Km 206.00 section in Andaman Trunk Road of NH-4 to Intermediate Lane with hard shoulder in the union Territory of Andaman & Nicobar islands (Total length	2024	Distress, sinking of pavement at various locations.	Rectification works completed.

	25.00 km) on EPC Mode” (Package-VII)			
67	Construction of 4 Nos. of Minor Bridges at Km 21.717, Km 23.150, Km 88.300, Km 92.100 of NH- 223 (New NH-4) connecting South Andaman and Baratang Island in the Union Territory of Andaman & Nicobar Islands on EPC mode.	2024	Punching in Deck Slab (LHS) of the minor bridge across BD Nallah at Km 88+300 and other quality issues including bad workmanship.	The EPC contractor has carried out the necessary rectifications at their own expense including replacement of slab as recommended by CRRI-CSIR report.
